

ORISSA HIGH COURT

FILING REPORT AS ON :12/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/6532/2026	SPECIAL LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY VS MAGUNI CHARAN SAHU	VENKAT MOHAN DASH 215, KEONJHAR VS	// ()	AOR20220001408C202600001
2	D-BLAPL/4848/2026	PRAVAKAR @ SRADHAKAR PARICHHA VS STATE OF ODISHA	MAHES DAS VS	CHAKAPADA PS /105 /2024 () //	
3	D-BLAPL/4854/2026	JAGANNATH MISHRA VS STATE OF ODISHA	GHANASHYAM DASH VS	BRAMHA BARADA /212 /2025 () //	AOD20240000821C202600004
4	D-BLAPL/4857/2026	TRILOCHAN PARIDA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALIAPAL /273 /2025 () //	
5	D-BLAPL/4865/2026	SOUBHAGYA NAIK @ BAGHA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	SPECIAL CRIME UNIT /13 /2025 () //	
6	D-BLAPL/4866/2026	SUMANTA NAIK @ SUSANTA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	SPECIAL CRIME UNIT /13 /2025 () //	
7	D-BLAPL/4867/2026	HEMANTA BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	GHASIPURA /51 /2026 () //	AOD20240000364C202600046
8	D-BLAPL/4869/2026	SUNIL SAHU VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	GOLANTHARA (BERHAMPUR) /459 /2025 () //	
9	D-BLAPL/4872/2026	PARESH BISWAS VS STATE OF ODISHA	UMESH CHANDRA DORA VS	KALIMELA /301 /2025 () //	
10	D-BLAPL/4873/2026	SIVA SHANKAR DASH @ PINTU VS STATE OF ODISHA	MADAN MOHAN SWAIN VS	BAIDYANATHPUR /518 /2025 () //	
11	D-BLAPL/4875/2026	BISWAJIT SARDAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /219 /2025 () //	

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12	D-BLAPL/4877/2026	CHITRASEN DHARUA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PATNAGARH /156 /2024 () //	
13	D-BLAPL/4879/2026	CHANDAN SHUKLA VS UNION OF INDIA	RAJIB LOCHAN PATTNAIK VS	NCB BHUBANESWAR /4 /2021 () //	
14	D-BLAPL/4880/2026	LADA NACHIKA VS STATE OF ODISHA	SK. ZAFARULLA VS	NARAYANPATNA /3 /2012 () //	
15	D-BLAPL/4881/2026	LADA @ LODA NACHIKA VS STATE OF ODISHA	SK. ZAFARULLA VS	NARAYANPATNA /2 /2012 () //	
16	D-BLAPL/4884/2026	KHAGA @ KHAGENDRA MALIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /601 /2025 () //	
17	D-BLAPL/4888/2026	KARTIKA @ KARTIK SETHI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	TIGIRIA /196 /2024 () //	AOR20220001297C202600044
18	D-BLAPL/4889/2026	KHAGA @ KHAGENDRA MALIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	SIMULIA /467 /2025 () //	
19	D-BLAPL/4891/2026	KHAGA @ KHAGENDRA MALIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	SIMULIA /387 /2025 () //	
20	D-BLAPL/4906/2026	ADITYA PATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GURUNDIA /46 /2025 () //	
21	D-BLAPL/4907/2026	NARESH KEDIA @ TINKU VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	LAXMISAGAR P.S. /528 /2024 () //	AOD20240000333C202600004
22	D-BLAPL/4911/2026	SUBASISH DAS VS STATE OF ODISHA	SOMANATH MITRA VS	/ /0 () //	
23	D-BLAPL/4913/2026	DEBENDRA DIGAL	AMULYA RATNA PANDA	GOCHHAPADA /12 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/4914/2026	AMIT KUMAR	AMULYA RATNA PANDA	PHULBANI SADAR /183 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/4916/2026	BALJEET SINGH	AMULYA RATNA PANDA	PHULBANI SADAR /183 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/4917/2026	KIRAN KUMAR BEHERA	AMULYA RATNA PANDA	CYBER CRIME AND ECONOMIC OFFENCES, PHULABANI /11 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/4918/2026	UTTAM PRADHAN	AMULYA RATNA PANDA	GOCHHAPADA /12 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/4919/2026	SK. IMRAN	AMULYA RATNA PANDA	BALASORE TOWN /17 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/4930/2026	SURESH SAHU	BISWORANJAN SWAIN	PADMAPUR /60 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/4936/2026	TUSHAR KANTI DASH	THAKUR SANGRAM SINGH	CYBER CRIME AND ECONOMIC OFFENCES, PHULABANI /11 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/4937/2026	GOURANGA MALIK	SARBESWAR SAHOO	//	AOD20220004505C202600025
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/4939/2026	BABULU PANGI	SARBESWAR SAHOO	//	AOD20220004505C202600024
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/4946/2026	KANHU CHARAN JENA	SOUMYA RANJAN DAS	RAGHUNATHPALI /564 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/4947/2026	CHANDRA SEKHAR BADATYA	DEBASISH PATNAIK	DHARAKOT PS /230 /2024	
		VS	VS	()	

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35	D-BLAPL/4949/2026	STATE OF ODISHA PABITRA NAG VS	SARBESWAR SAHOO VS	// // ()	AOD20220004505C202600022
36	D-BLAPL/4950/2026	STATE OF ODISHA BULU KHILLA VS	SARBESWAR SAHOO VS	// // ()	AOD20220004505C202600021
37	D-BLAPL/4952/2026	STATE OF ODISHA SIBA PADIAMI VS	SARBESWAR SAHOO VS	// // ()	AOD20220004505C202600023
38	D-CMP/6486/2026	STATE OF ODISHA BIDYADHAR DAS VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()	
39	D-CMP/6538/2026	STATE OF ODISHA ARATI JENA VS	NIRANJAN LENKA VS	// // ()	
40	D-CMP/6542/2026	KAMAL KUMAR MOHANTY KASINATH BARIK VS	PRASANT KUMAR BARIK VS	// // ()	
41	D-CMP/6551/2026	DULIA BARIK KUNJA BIHARI MOHAKUD VS	KABIR KUMAR JENA VS	// // ()	
42	D-CMP/6590/2026	BIJAY MOHAKUD KEDARNATH PANDA VS	ADITYA MISHRA VS	// // ()	
43	D-CONTC/6497/2026	DEBAKI INFRATECH PVT. LTD., BBSR MANORANJAN PANDA VS	ADV. VS	// // ()	
44	D-CONTC/6506/2026	USHA PADHY, IAS MANGI DEI VS	ADV. VS	// // ()	
45	D-CONTC/6508/2026	USHA PADHY, IAS HRUDANANDA MALL VS	AKSHYANGSHU SE. NANDY VS	// // ()	
		CHITRA ARUMUGAM, IAS		//	

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46	D-CONTC/6515/2026	BHARAT BHUSAN SATPATHY VS CHITRA ARUMOGAM, I.A.S	ADV. VS	// 0 //	
47	D-CONTC/6524/2026	JAGABANDHU ROUT VS ARVIND AGRAWAL, I.A.S	ADV. VS	// 0 //	
48	D-CONTC/6528/2026	MADHABANANDA SAHU VS SIDDHARTHA KUMAR BEHERA, OAS, TAHASILDAR, RASULPUR, JAJPUR	ADV. VS	// 0 //	
49	D-CONTC/6533/2026	DR. DEBA NANDAN BHOY VS MADHUSMITA NAYAK, DIRECTOR, EMPLOYEES INSURANCE SCHEME, BHUBANESWAR	ADV. VS	// 0 //	
50	D-CONTC/6541/2026	DURGA CHARAN DAS VS KESHAB MEHER, OES, D.E.O., JAGATSINGHPUR	ADV. VS	// 0 //	
51	D-CONTC/6543/2026	TUKUNI SETHY VS KESHAB MEHER, OES, D.E.O., JAGATSINGHPUR	ADV. VS	// 0 //	
52	D-CONTC/6552/2026	MANASI DAS VS SUBHA SHARMA, I.A.S	ADV. VS	// 0 //	
53	D-CONTC/6555/2026	PRAFULLA KUMAR SAHOO VS GOURAV KUMAR JENA, D.M., OSRTC, BHUBANESWAR	ADV. VS	// 0 //	
54	D-CONTC/6576/2026	RAMANANDA CHOUDHURY VS SIMANCHAL MANDAL,OAS	SANDIPANI NAYAK VS	// 0 //	
55	D-CONTC/6595/2026	JAYASHREE BARIK VS PRATIVA DORA, DIRECTOR, SECONDARY EDUCATION, ORISSA	SUDHIR KUMAR MALLICK VS	// 0 //	
56	D-CONTC/6601/2026	M/S BABAMANI ROADWAYS AND BOREWELLS, ANGLID. VS COMMER. (APPEALS), GST, CENTRAL EXCISE AND CUSTOMES, BHUBANESWAR	ADV. VS	// 0 //	
57	D-CONTC/6623/2026	RAHASH KUMAR BEHERA	ADV.	//	

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		VS	VS	()	
		USHA PADHEE, IAS		//	
58	D-CONTC/6626/2026	SAMEER RANJAN PALHAR	ADV.	//	
		VS	VS	()	
		RAJIB LOCHAN SINGH, OAS, SEC., OSSC, KHURDA		//	
59	D-CONTC/6633/2026	GANGADHAR DAS	ADV.	//	
		VS	VS	()	
		THIRUMALA NAIK, I.A.S		//	
60	D-CONTC/6637/2026	KESHAB CHANDRA SAHOO	ADV.	//	
		VS	VS	()	
		SONAMIKA RAY, D.E.O, KHORDHA		//	
61	D-CRLA/4862/2026	NABIN KUMAR SATPATHY	BHABANI SHANKAR DASPARIDA	VIGILANCE PS (BERHAMPUR) /12 /2023	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
62	D-CRLA/4874/2026	AJAY KUMAR JENA @ BABULA JENA	JAYANTA KUMAR MAJHI	BAISINGA /637 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CRLA/4908/2026	KRISHNA NAIK	AMLAN SHAKTI PAUL	ASKA /314 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CRLLP/4925/2026	STATE OF ODISHA (RPF)	KARUNAKAR NAYAK	/ /0	
		VS	VS	()	
		CHHATRA PUTEL		//	
65	D-CRLMC/4853/2026	TAPAN KUMAR BALIARSINGH	ASISH MISHRA	CHANDAKA P.S. /51 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CRLMC/4864/2026	RELIANCE INDUSTRIES LTD.	SARADA PRASANNA SARANGI	/ /0	
	CRLMC/537/2026	VS	VS	S.D.J.M.,(PANPOSH), ROURKELA(Sundargarh)	
		PRAFULLA KUMAR MISHRA		ICC/0000027/2025	
67	D-CRLMC/4868/2026	MOHAMMAD SONU	RAJENDRA KUMAR PRADHAN	PLANTSITE /805 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CRLMC/4894/2026	RATNAKAR BARIK@DHUDU	DEEPAK GOCHHAYAT	DHAMNAGAR /176 /2024	
		VS	VS	()	

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69	D-CRLMC/4909/2026	STATE OF ODISHA BIJAY KUMAR MOHANTA VS	ANUPAM RATH VS	// JASHIPUR /157 /2017 ()	
70	D-CRLMC/4935/2026	STATE OF ODISHA RAJENDRA KUMAR KHILAR VS	DAYANIDHI MISHRA VS	// SAHADEV KHUNTA /311 /2018 ()	
71	D-CRLMC/4943/2026	STATE OF ODISHA TUTU DEBANATH VS	BALARAM NAYAK VS	// MARINE PS AT JAMBO /173 /2025 ()	
72	D-CRLMP/4882/2026	STATE OF ODISHA P. SRINIVASA RAO VS	SATRUGHNA DASH (A) VS	// () //	AOR20220001212C202600005
73	D-CRLMP/4883/2026	STATE OF ODISHA ROKKAM RAVANAYA VS	SATRUGHNA DASH (A) VS	// () //	AOR20220001212C202600004
74	D-CRLMP/4885/2026	STATE OF ODISHA ROKKAM ANANTA VS	SATRUGHNA DASH (A) VS	// () //	AOR20220001212C202600006
75	D-CRLMP/4893/2026	STATE OF ODISHA SANGRAM KESHARI SINGHA VS	NIRANJAN LENKA VS	// /0 ()	
76	D-CRLMP/4897/2026	STATE OF ODISHA PRABHAT KUMAR ROUL VS	CHITTA RANJAN PATNAIK VS	// /0 ()	
77	D-CRLMP/4905/2026	STATE OF ODISHA REBATI JENA VS	PRAVASH CHANDRA JENA VS	// /0 ()	
78	D-CRLMP/4915/2026	STATE OF ODISHA SNIGDHA SWAIN VS	SANDIPANI NAYAK VS	// /0 ()	
79	D-CRLMP/4924/2026	DEPUTY COMMISSIONER OF POLICE, CUTTACK NASIRUDDIN KHAN VS	SK. ZAFARULLA VS	// /0 ()	
		STATE OF ODISHA		//	

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80	D-CRLMP/4940/2026	SUNIL KUMAR BHOI VS STATE OF ODISHA	Rajjeet Roy VS	// () //	AOR20220001462C202600021
81	D-CRLMP/4944/2026	RAKESH KUMAR VS STATE OF ODISHA	BISWABHUSAN DAS VS	//0 () //	
82	D-CRLMP/4945/2026	KAUSHIK CHANDRA SAHU VS STATE OF ODISHA	GOPINATH MISHRA VS	//0 () //	
83	D-CRLREV/4912/2026	RANJIT SAHOO @ RANJEET KUMAR SAHOO VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	//0 () //	
84	D-CRLREV/4928/2026	SAROJ KUMAR NANDA VS STATE OF ODISHA	JYOTIRANJAN DEO VS	// () //	AOR20220001593C202600004
85	D-CRLREV/4948/2026	SRIPATI KAR VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	SALIPUR /97 /2023 () //	
86	D-EXP/6581/2026	NIHARIKA MISHRA VS STATE OF ODISHA	NIHAL RATH VS	// () //	
87	D-EXP/6586/2026	SAUMYA RANJAN SAHOO VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// () //	
88	D-FAO/6503/2026	DIRECTOR OF PRINTING STATIONERY AND PUBLICITY VS SOUNDAMINI SAHOO	ATODHODIRANJAN DASH,A.G.A VS	// () //	LOD20240000200C202600047
89	D-FAO/6531/2026	DIRECTOR OF PRINTING STATIONERY AND PUBLICITY VS SANJUKTA RAJANI PRADHAN	ATODHODIRANJAN DASH,A.G.A VS	// () //	LOD20240000194C202600055
90	D-FAO/6610/2026	STATE OF ODISHA VS PUSPANGINI TARENIA	SAROJ KUMAR JEE,A.G.A VS	// () //	LOD20240000172C202600051
91	D-JCRLA/4851/2026	SONU@SANU BAG	ADV.	BOLANGIR SADAR /10 /2023	

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	JCRLA/61/2026	VS STATE OF ODISHA	VS	DISTRICT & SESSIONS JUDGE,BOLANGIR(Balangir) SC/0000022/2023	
92	D-JCRLA/4852/2026 JCRLA/62/2026	MUGANA MAJHI VS STATE OF ODISHA	ADV. VS	BHAWANIPATNA SADAR /366 /2023 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000002/2024	
93	D-JCRLA/4855/2026 JCRLA/63/2026	SAGAR KUMAR JANA@JENA VS STATE OF ODISHA	ADV. VS	Tantiapal Marine /16 /2023 SPECIAL JUDGE (POCSO), KENDRAPARA(Kendrapara) Spl/0000016/2023	
94	D-JCRLA/4856/2026 JCRLA/64/2026	BIRSHA MUNDA VS STATE OF ODISHA	ADV. VS	JHUMPURA /137 /2023 SPECIAL JUDGE (POCSO), KENDUJHAR(Kendujhar) Spl/0000091/2023	
95	D-LAA/6578/2026	SUBALAYA BHOI VS STATE OF ODISHA	DHANANJAYA MUND,A.G.A VS	// ()	AOR20220001492C202600029
96	D-LAA/6580/2026	HARIHARA RANA VS LAND ACQUISITION OFFICER, KALAHANDI	DHANANJAYA MUND VS	// ()	AOR20220001492C202600030
97	D-MACA/6509/2026	B.M., ORIENTAL INSURANCE CO. LTD.,T.P.HUB, SAMBALPUR VS SAKHABINDAR KAUR	BRASUNTA KUMAR MAHALI VS	// ()	
98	D-MACA/6558/2026	RAYIPILLI SUDHA@R.SUDHA VS MY HOME CONSTRUCTION PVT. LTD.	KAPILA CHARAN NAYAK VS	// ()	
99	D-MACA/6563/2026	GITA REDDY VS RAMESWAR KHOSLA	KAPILA CHARAN NAYAK VS	// ()	
100	D-MACA/6592/2026	HDFC ERGO GENERAL INSURANCE CO.LTD., CUTTACK VS KOUSHALYA HARIJAN	ABRAM ALI KHAN VS	// ()	
101	D-MACA/6604/2026	D.M., THE L AND T GENERAL INSURANCE CO.LTD., BBSR VS RADHA MALLIK	ABRAM ALI KHAN VS	// ()	
102	D-MATA/6556/2026	SUJIT KUMAR MOHANTY VS	SUSANTA KUMAR TRIPATHY VS	// ()	

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103	D-RPFAM/6624/2026	SUBHAJANI MOHANTY PRADEEP KUMAR MOHANTY VS	PAMI RATH (SR. ADV.) VS	// // 0	
104	D-RSA/6564/2026	BABITA PATNAIK SULTANA NESHA BIBI VS	DWARIKA PRASAD MOHANTY VS	// // 0	
105	D-RSA/6575/2026	PRATYUSH KUMAR MOHANTY CHANDRIKA PANDA VS	ASUTOSH SAHOO VS	// // 0	
106	D-RSA/6650/2026	SANDHYARANI PANDA K. SRIDHAR ACHARYA VS	KISHORE KUMAR MISHRA VS	// // 0	AOD20250000498C202600013
107	D-RVWPET/6609/2026	BHAKTI PRAKASH PARIBRAJAK MAHARAJ STATE OF ODISHA VS	AJODHYA RANJAN DASH,A.G.A VS	// // 0	LOD20240000200C202600049
108	D-TRP(C)/6518/2026	PREMANANDA BEHERA JYOTIRMAYEE SAHU VS	HARIPAD MOHANTY VS	// // 0	
109	D-WA/6495/2026	SASHIBHUSAN PANDA BERHAMPUR UNIVERSITY, GANJAM VS	RAMDAS ACHARY VS	// // 0	
110	D-WA/6500/2026	SURESH CHANDRA DASH STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // 0	LOD20240000200C202600046
111	D-WA/6501/2026	AJIT KUMAR MISHRA PRINCIPAL SECRETARY HOME DEPARTMENT, ODISHA VS	DEBASHIS TRIPATHY,A.G.A VS	// // 0	LOD20240000172C202600048
112	D-WA/6502/2026	SUBASH CHANDRA BAL STATE OF ODISHA VS	PRABIR KUMAR RAY,A.G.A VS	// // 0	LOD20240000172C202600049
113	D-WA/6568/2026	DR. SHILALIPI PRADHAN RUDRA PRASANNA MISHRA VS	SAYANTAN PANDA VS	// // 0	
		BANK OF BARODA, BBSR		//	

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114	D-WA/6582/2026	STATE OF ODISHA VS PRADIPTA KUMAR SAHOO	SAROJ KUMAR JEE,A.G.A VS	// 0 //	LOD20240000200C202600048
115	D-WA/6583/2026	STATE OF ODISHA VS SUNIL CHANDRA DAS	DEBARAJ MOHANTY,A.G.A VS	// 0 //	LOD20240000194C202600056
116	D-WA/6611/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND MASS EDUCATION DEPT VS BIBHASINI DAS	VS VS	// 0 //	LOD20240000200C202600050
117	D-WA/6612/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND MASS EDUCATION DEPT VS PRAFULLA KUMAR DASH	VS VS	// 0 //	LOD20240000172C202600052
118	D-WA/6613/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND MASS EDUCATION DEPT VS SANTOSH KUMAR DAS	VS VS	// 0 //	LOD20240000194C202600057
119	D-WA/6646/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND MASS EDUCATION DEPT VS PADMAJA MOHANTY	VS VS	// 0 //	LOD20240000194C202600058
120	D-WA/6647/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND MASS EDUCATION DEPT VS KAILASH CHANDRA SINGH	VS VS	// 0 //	LOD20240000172C202600053
121	D-WP(C)/6487/2026	GANESWAR MAJHI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //	
122	D-WP(C)/6488/2026	GURIA @ GURU CH JENA VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //	
123	D-WP(C)/6489/2026 WP(C)/5063/2026	SIEMS COLLEGE OF NURSING, SAMARAIPUR, BHADRAKALIA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
124	D-WP(C)/6490/2026	BIRENDRA NAIK VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //	
125	D-WP(C)/6491/2026	RAJIB BISOI	PRASANTA KUMAR NANDA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/5097/2026	VS STATE OF ODISHA	VS	() //	
126	D-WP(C)/6492/2026	AZIT KUMAR PANDA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// ()	
127	D-WP(C)/6493/2026 WP(C)/5140/2026	M/S JULFIKAR KHAN, SUNDARGARH VS THE COMMISSIONER CGST, CX AND CUSTOMS, BHUBANESWAR	GOURAV KUMAR ROY CHOUDHURY VS	// ()	AOD20220003611C202600014
128	D-WP(C)/6494/2026	RANJITA MAJHI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// ()	AOR20220001727C202600037
129	D-WP(C)/6496/2026 WP(C)/5124/2026	ASHOK KUMAR NAYAK VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// ()	
130	D-WP(C)/6498/2026	SWETAPADMA SAHOO VS THE COMMISSIONER CUM SECRETARY REVENUE AND DISASTER MANAGEMENT DEPARTMENT GOVT OF ODISHA, KHURDA	SANJAYA KUMAR DAS VS	// ()	
131	D-WP(C)/6499/2026	MEERABAI BEHERA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// ()	AOR20220001727C202600038
132	D-WP(C)/6504/2026	NARENDRA PRASAD BEHERA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// ()	
133	D-WP(C)/6505/2026	NRUSINGHA CHARAN SADANGI VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// ()	
134	D-WP(C)/6507/2026	JAYANTI KUMARI SAHU VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// ()	
135	D-WP(C)/6510/2026	ARTATRANA MOHANTY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// ()	
136	D-WP(C)/6511/2026	HEMANTA BEHERA VS	ATUL TRIPATHY VS	// ()	AOD20240000618C202600028

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137	D-WP(C)/6512/2026	STATE OF ODISHA MAMATA MALLIK VS	KARTIK CHANDRA TRIPATHY VS	// // 0	
138	D-WP(C)/6513/2026	STATE OF ODISHA JAYANTI MAHANTY @ JAYANTI MOHANTY VS	RAJJEET ROY VS	// // 0	AOR20220001462C202600020
139	D-WP(C)/6514/2026	STATE OF ODISHA INDIAN MANAGEMENT AND TECHNICAL SOCIETY, BHUBANESHWAR VS	BHUBANESHWAR VS	// // 0	
140	D-WP(C)/6516/2026	STATE OF ODISHA UTTAM SUNDAR RATH VS	SHASHI BHUSAN JENA VS	// // 0	
141	D-WP(C)/6517/2026	STATE OF ODISHA NIRAKAR SAMAL VS	DEEPALI MOHAPATRA VS	// // 0	
142	D-WP(C)/6519/2026	STATE OF ODISHA NIKHAT SULTANA VS	LAXMI PRASAD DWIVEDY VS	// // 0	
143	D-WP(C)/6520/2026	STATE OF ODISHA NAMITA SAMANATARAY VS	LAXMI PRASAD DWIVEDY VS	// // 0	
144	D-WP(C)/6521/2026	STATE OF ODISHA SUBHASHREE PARIDA VS	LAXMI PRASAD DWIVEDY VS	// // 0	
145	D-WP(C)/6522/2026	STATE OF ODISHA BIJAYA KUMAR ROUT VS	SANGRAM JENA VS	// // 0	
146	D-WP(C)/6523/2026 WP(C)/5085/2026	STATE OF ODISHA SUJATA MOHAPATRA VS	SAMEER KUMAR DAS VS	// // 0	
147	D-WP(C)/6525/2026	STATE OF ODISHA DR. SWAPNESWAR RATH VS STATE OF ODISHA	KURESH PRASAD DASH VS	// // 0 //	AOR20220001390C202600006

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148	D-WP(C)/6526/2026	SANJAY KUMAR ROUTRAY VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //	AOR20220004106C202600017
149	D-WP(C)/6527/2026	MURALIDHAR BARIK VS UNION OF INDIA	PRITAM KUMAR MOHANTY VS	// 0 //	
150	D-WP(C)/6529/2026	PUSPALATA MOHANTY VS STATE OF ODISHA	SUDHANSU SEKHAR JENA VS	// 0 //	
151	D-WP(C)/6530/2026	RUKMANA BARIHA VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //	
152	D-WP(C)/6534/2026	K. SUDHAKAR VS AUTHORIZED OFFICER, DCB BANK REGIONAL OFFICE	DURGA PRASAD PATTNAIK VS	// 0 //	AOR20230000700C202600002
153	D-WP(C)/6535/2026	BIBHUTI BHUSAN SWAIN VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //	
154	D-WP(C)/6536/2026	KAMADEV CHHOTRAY VS THE TAHASILDAR BRAHMAGIRI, PURI	SATYA RANJAN MOHAPATRA VS	// 0 //	
155	D-WP(C)/6537/2026	FALGUNI ROUT VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //	
156	D-WP(C)/6539/2026	NAGESWAR RAO PATNAIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	AOD20250000180C202600033
157	D-WP(C)/6540/2026 WP(C)/5125/2026	SAHA RAHAMAT ALLI VS STATE OF ODISHA	NISHIKANTA MISHRA VS	// 0 //	
158	D-WP(C)/6544/2026 WP(C)/5142/2026	M/S HABIB SULEMAN AND CO., CUTTACK VS PUNJAB NATIONAL BANK, CUTTACK	SIDHESWAR MALLIK VS	// 0 //	
159	D-WP(C)/6545/2026	SANTOSH KUMAR DAS	PANCHANAN SAHOO	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-WP(C)/6546/2026	ANKIT KUMAR AGRAWAL	AKASH KUMAR PATAJOSHI	//	AOR20220001834C202600004
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-WP(C)/6547/2026	DEBARAJ SAHU	PANCHANAN SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-WP(C)/6548/2026	MANORANJAN MOHAPATRA	MANAS PATI	//	AOR20220001535C202600030
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-WP(C)/6549/2026	PRANABANDHU MUDULI	PANCHANAN SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-WP(C)/6550/2026	DURYODHAN SENAPATI	BISWA PRAKASH DHAL	//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
165	D-WP(C)/6553/2026	BIRAJ KUMAR PRADHAN	GYANENDRA KUMAR TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-WP(C)/6554/2026	PRASANNA KUMAR SETHI	PANCHANAN SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-WP(C)/6557/2026	BIJAYINEE SARANGI	HARA PRASAD RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-WP(C)/6559/2026	DEBASIS ROUT	MANOJA KUMAR KHUNTIA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-WP(C)/6560/2026	MAHUA RAY	GOUTAM KUMAR ACHARYA	//	
		VS	VS	()	
		BISWADARSHI DAS		//	
170	D-WP(C)/6561/2026	M/S ACC LTD	KAJAL SAHOO	//	AOR20220001613C202600022
		VS	VS	()	

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171	D-WP(C)/6562/2026	STATE OF ODISHA HIMANSHU PANDEY VS	SAILABALA JENA VS	// // 0	
172	D-WP(C)/6565/2026	STATE OF ODISHA BHIKARI CHARAN DHAL VS	HARA PRASAD RATH VS	// // 0	
173	D-WP(C)/6566/2026	STATE OF ODISHA BANSIDHAR SAHOO VS	HARA PRASAD RATH VS	// // 0	
174	D-WP(C)/6567/2026	STATE OF ODISHA DURGA CHARAN NANDA VS	HARA PRASAD RATH VS	// // 0	
175	D-WP(C)/6569/2026	STATE OF ODISHA BHAGABAN BARAD VS	HARA PRASAD RATH VS	// // 0	
176	D-WP(C)/6570/2026	STATE OF ODISHA SUBHASHRI BOITEI VS	SANJAY KUMAR PATTANAİK VS	// // 0	
177	D-WP(C)/6571/2026	STATE OF ODISHA NABA KISHORE ALUK VS	HARA PRASAD RATH VS	// // 0	
178	D-WP(C)/6572/2026	STATE OF ODISHA BRUNDABAN JENA VS	SIDHARTHA MISHRA VS	// // 0	
179	D-WP(C)/6573/2026	STATE OF ODISHA SURYA PRASAD BARIK VS	SONALI PANDA VS	// // 0	
180	D-WP(C)/6574/2026	COMMISSIONER CUM SECY, LAW DEPT., GOVT. OF ODISHA, BHUBANESWAR SARBESWAR KHILLAR VS	AMIT PRASAD BOSE VS	// // 0	
181	D-WP(C)/6577/2026	STATE OF ODISHA SATYABADI PADHI VS	SIDHARTH SHANKAR PADHY VS	// // 0	
		STATE OF ODISHA		//	

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182	D-WP(C)/6579/2026 WP(C)/5145/2026	M/S KALINGA ALUMINA LIMITED, AHMEDABAD VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //	
183	D-WP(C)/6584/2026	JASHOBANTA KUMAR NAYAK VS STATE OF ODISHA	KAIBALYA PANDA VS	// 0 //	
184	D-WP(C)/6585/2026	PADMA JAGARANGA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
185	D-WP(C)/6587/2026	DEBASIS SAMAL VS THE ADDL. COMMISSIONER, ADDL. REVISION COURT, BHUBANESWAR	SANTOSH KUAMR SAMANTRAY VS	// 0 //	
186	D-WP(C)/6588/2026	MINA KUMARI SWAIN @ SAMANTRAY VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// 0 //	
187	D-WP(C)/6589/2026 WP(C)/5148/2026	SANTOSH SAHOO VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //	
188	D-WP(C)/6591/2026	SOUDAMINI PRADHAN VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202600031
189	D-WP(C)/6593/2026	ISWAR CHANDRA SAHU VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //	
190	D-WP(C)/6594/2026	JYOSTNARANI MOHAPATRA VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //	
191	D-WP(C)/6596/2026	TARAKANTA MISHRA VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //	
192	D-WP(C)/6597/2026	SIVA PRASAD DAS VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //	
193	D-WP(C)/6598/2026	SANTOSH KUMAR SWAIN	AJAYA KUMAR TRIPATHY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/6599/2026	NARAYAN PRASAD PANDA	AJAYA KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/6600/2026	JAGADISH CHANDRA MAHANTA	AJAYA KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/6602/2026	PRASANNA KUMAR PATI	AJAYA KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/6603/2026	DHANESWAR SATHUA	AJAYA KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ORISSA		//	
198	D-WP(C)/6605/2026	MAHESH KUMAR PADHY @ PADHI	RASHMIKANTA MAHALIK	//	
		VS	VS	0	
		SENIOR CIVIL JUDGE, CHHATRAPUR, GANJAM		//	
199	D-WP(C)/6606/2026	GAJENDRA ROUSTRAY	AJAYA KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ORISSA		//	
200	D-WP(C)/6607/2026	PITAMBAR BEHERA	RAMDAS ACHARY	//	
		VS	VS	0	
		THE AUTHORIZED OFFICER, INDIAN BANK, SAMBALPUR ZONE, SAMBALPUR		//	
201	D-WP(C)/6608/2026	JALANDHAR NAYAK	RAGHUNATH DASMOHAPATRA	//	AOD20220004458C202600008
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/6614/2026	RAJIBA LOCHAN MOHANTY	ANURAG PATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/6615/2026	M/S BHOJRAJ SINGH	ABHILASH MISHRA	//	
		VS	VS	0	
		THE COMMISSIONER (APPEALS) G.S.T, CENTRAL EXCISE AND CUSTOM, KHURDA		//	
204	D-WP(C)/6616/2026	M/S S.M ASSOCIATES, SAMBALPUR	ABHILASH MISHRA	//	
		VS	VS	0	

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216	D-WP(C)/6631/2026	RABINDRA KUMAR PATNAIK VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //	
217	D-WP(C)/6632/2026	KISHORE KUMAR SUBUDHI VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //	
218	D-WP(C)/6634/2026	GEETARANI DASH @ DIXIT VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //	
219	D-WP(C)/6635/2026	JANGALI SANDHA VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //	
220	D-WP(C)/6636/2026	SAROJINI SAHU VS STATE OF ODISHA	ASUTOSH MOHANTA VS	// 0 //	
221	D-WP(C)/6638/2026	RATNAKAR PRADHAN VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //	
222	D-WP(C)/6639/2026	RABINDRA KUMAR BEHERA VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //	
223	D-WP(C)/6640/2026	NAGESWAR DORA VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //	
224	D-WP(C)/6641/2026	PRAFULLA KUMAR HARIJAN VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //	
225	D-WP(C)/6642/2026	DURGA PRASAD DASH VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //	
226	D-WP(C)/6643/2026	ANANTA PRADHAN VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //	
227	D-WP(C)/6644/2026	BHAKTABANDHU BAG	SANJIB KUMAR RATH	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/6645/2026	SIMANCHAL PADHY	SANJIB KUMAR RATH	//	
		VS	VS	()	
		STATE OF ORISSA		//	
229	D-WP(C)/6648/2026	BIKRAMADITYA MAHARANA	SANJIB KUMAR RATH	//	
		VS	VS	()	
		STATE OF ORISSA		//	
230	D-WP(C)/6649/2026	BIPIN BIHARI NAYAK	SANJIB KUMAR RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-ABLAPL/4849/2026	LULA ADHIKARI @ PRASANTA KUMAR ADHIKARY	KASHINATH PATTANAIAK	CUTTACK SADAR /284 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-ABLAPL/4850/2026	NIGAMANANDA JENA	KASHINATH PATTANAIAK	BEGUNIA P.S. /61 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-ABLAPL/4858/2026	SUMANTA KUMAR SAHOO @ BABAN	AKSHAYA KUMAR PANDEY	Tantiapal Marine /7 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-ABLAPL/4859/2026	SUSHANTA BEHERA @ RAJU	AMITABH NAIK	KHURDA MODEL /377 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-ABLAPL/4860/2026	SUSHANTA BEHERA @ RAJU	AMITABH NAIK	KHURDA MODEL /378 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-ABLAPL/4861/2026	MUNA DAS	PRAMOD KUMAR JENA	REMUNA /32 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-ABLAPL/4863/2026	MADHAB DIGAL	KARTIK CHANDRA TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-ABLAPL/4870/2026	ANIL KUMAR DAS	JAYANTA KUMAR MAJHI	REMUNA /151 /2019	
		VS	VS	()	

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239	D-ABLAPL/4871/2026	STATE OF ODISHA MUNI BEWA @ FATEMAN BIBI VS	JAYANTA KUMAR MAJHI VS	// BALIAPAL /60 /2026 ()	
240	D-ABLAPL/4876/2026	STATE OF ODISHA YUSUF KHAN VS	AMULYA RATNA PANDA VS	// NARASINGHPUR /6 /2026 ()	
241	D-ABLAPL/4878/2026	STATE OF ODISHA SRABAN BHOI VS	SAPAN KUMAR LENKA VS	// KANDARPUR /19 /2026 ()	
242	D-ABLAPL/4886/2026	STATE OF ODISHA FIROJA BEGUM VS	ARUN KUMAR BEHERA VS	// BHOGRAI /24 /2026 ()	AOR20220003422C202600010
243	D-ABLAPL/4887/2026	STATE OF ODISHA SRIKANTA @ BENUDHAR PRADHAN VS	SUSANTA KUMAR BARAL VS	// KHUNTUNI /40 /2026 ()	AOR20220001297C202600043
244	D-ABLAPL/4890/2026	STATE OF ODISHA KANHAIYA LAL GOLCHHA VS	KULDEEP MOHANTY VS	// RAGHUNATHPALI /372 /2025 ()	AOD20240000012C202600035
245	D-ABLAPL/4892/2026	STATE OF ODISHA DAYANIDHIA NAHAK @ NAIK VS	ARUNA KUMAR NAYAK VS	// NAYAGARH SADAR /14 /2026 ()	AOR20220001266C202600005
246	D-ABLAPL/4895/2026	STATE OF ODISHA PURNA CHANDRA BISWAL VS	GAGAN BIHARI SINGH VS	// BHARATPUR PS /100 /2026 ()	
247	D-ABLAPL/4896/2026	STATE OF ODISHA SANJEEB KUMAR SAHU @ SIPU SAHU VS	PARTHA SARATHI DAS VS	// KEONJHAR SADAR /424 /2025 ()	AOD20240000364C202600047
248	D-ABLAPL/4898/2026	STATE OF ODISHA JAGANNATHA @ JAGANNATH BISWAL VS	JUGALA KISHORE PANDA VS	// ATHAMALLIK /17 /2026 ()	
249	D-ABLAPL/4899/2026	STATE OF ODISHA SANTOSH MOHAPATRA VS	RAKESH KUMAR MALLICK VS	// SAHID NAGAR P.S. /30 /2026 ()	
		STATE OF ODISHA		//	

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250	D-ABLAPL/4900/2026	PARAMANANDA SAMAL VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	KHARABEL NAGAR P.S. /266 /2025 () //	
251	D-ABLAPL/4901/2026	MD. AFRID RAJA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	LAIKERA /53 /2026 () //	
252	D-ABLAPL/4902/2026	MOHIT ROUT VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	DHENKANAL TOWN /2 /2026 () //	
253	D-ABLAPL/4903/2026	SWASTI SWARUP VS STATE OF ODISHA	ASHOK SASMAL VS	/ /0 () //	
254	D-ABLAPL/4904/2026	SUNIL NAIK @ SUNIL KUMAR NAIK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	MANAMUNDA /25 /2026 () //	
255	D-ABLAPL/4910/2026	MOGLI @ SANDEEP KUMAR SAHU VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	BAIDYANATHPUR /59 /2025 () //	
256	D-ABLAPL/4920/2026	SANJAY NARAYAN HOWLADER VS STATE OF ODISHA	SURENDRA KUMAR MISHRA VS	MALKANGIRI /56 /2026 () //	
257	D-ABLAPL/4921/2026	BHAGABAN KULDIP VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SUNABEDA /113 /2025 () //	
258	D-ABLAPL/4922/2026	RAMESH CHANDRA BEHURA VS STATE OF ODISHA	SADHAN MOHANTY VS	MAHANGA /51 /2026 () //	
259	D-ABLAPL/4923/2026	SATYA PATRA @ KSHIRODINI PATRA VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	DEOGARH /311 /2023 () //	
260	D-ABLAPL/4926/2026	BHARAT NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /1193 /2025 () //	
261	D-ABLAPL/4927/2026	BHARAT NAIK	CHIRANJIB ROUT	TALCHER TOWN /1229 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
262	D-ABLAPL/4929/2026	JHUNA @ NIRMALA PATRA	BISWORANJAN SWAIN	BANSADA /40 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-ABLAPL/4931/2026	RAJENDRA BISWAL @ RAJENDRA KUMAR BISWAL	MOHAN CHARAN BEHERA	NARLA /20 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-ABLAPL/4932/2026	NIRUTA KANHAR	AMITAV TRIPATHY	GOCHHAPADA /164 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-ABLAPL/4933/2026	SATYAJIT BEHERA @ SILU	BASUDEV BARIK	TALCHER TOWN /798 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-ABLAPL/4934/2026	BIBHU PRASAD PRADHAN	AMITAV TRIPATHY	NAYAGARH SADAR /18 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-ABLAPL/4938/2026	NARENDRA KUMBHAR	SUSHANTA KUMAR JOSHI	BOLANGIR TOWN /337 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-ABLAPL/4941/2026	Sukhabandhu Sahoo and Another	Babita Dash	//	AOD20230000734C202600002
		VS	VS	()	
		State of Orissa		//	
269	D-ABLAPL/4942/2026	KIRAN KANTA SAHU	SRINIBASH SATAPATHY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-ABLAPL/4951/2026	Niranjan Parida	PRADEEP KUMAR DASH	//	AOR20220002710C202600003
		VS	VS	()	
		State of Odisha		//	

ORISSA HIGH COURT

MISC CASES FILED on :12/02/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ADMLS/50303/2025 ADMLS/6/2025	BIDV INSURANCE CO.,CUTTACK MP	SOUMYA JYOTI BISWAL	2/2026
2	D-EXP/2204/2026 EXP/ /	PUSPA MANJARI PANDA MP	DR.PURUSOTTAM CHULI	3/2026
3	D-ADMLS/51079/2025 ADMLS/7/2025	BAO VIET INSURANCE CORPORATION MP	SOUMYA JYOTI BISWAL	3/2026
4	D-CRLMA/30480/2025 CRLMA/147/2025	LAXMAN KUMAR SAHOO MP		9/2026
5	D-CRLLP/4925/2026 CRLLP/ /	STATE OF ODISHA (RPF) MP	KARUNAKAR NAYAK	27/2026
6	D-CRLMP/2140/2026 CRLMP/123/2026	G.BHANUPRIYA MP	AVIJIT PATNAIK	36/2026
7	D-CRLMP/31901/2025 CRLMP/1522/2025	SOUMYA PRAKASH PARHI MP		37/2026
8	D-JCRLA/71/2018 JCRLA/71/2018	CHIKUN PRADHAN MP	M/S RAJIB BIHARI MISHRA, B.C.GHADEI	41/2026
9	D-TRP(C)/6518/2026 TRP(C)/ /	JYOTIRMA YEE SAHU MP	HARIPAD MOHANTY	43/2026
10	D-LAA/6580/2026 LAA/ /	HARIHARA RANA MP	DHANANJAYA MUND	44/2026
11	D-LAA/6580/2026 LAA/ /	HARIHARA RANA MP	DHANANJAYA MUND	45/2026
12	D-LAA/50654/2025 LAA/10/2026	DEPUTY CHIEF ENGINEER (CONSTRUCTION) MP	CHANDAN MOHANTY, B.S. BHASKAR GOVT. COUNSEL	46/2026
13	D-LAA/50654/2025 LAA/10/2026	DEPUTY CHIEF ENGINEER (CONSTRUCTION) MP	CHANDAN MOHANTY, B.S. BHASKAR GOVT. COUNSEL	47/2026
14	D-RPFAM/6464/2026 RPFAM/ /	CHANDAN PATI MP	BIBHU PRASAD MOHANTY	80/2026
15	D-RPFAM/6624/2026 RPFAM/ /	PRADEEP KUMAR MOHANTY MP	PAMI RATH (SR. ADV.)	81/2026
16	D-RVWPET/6609/2026 RVWPET/ /	STATE OF ODISHA MP	AJODHYA RANJAN DASH,A.G.A	83/2026
17	D-MATA/55494/2025 MATA/ /	SATYA PRABHAS SAMAL MP	BIKRAM KESHARI RAJ	95/2026
18	D-MATA/6556/2026 MATA/ /	SUJIT KUMAR MOHANTY MP	SUSANTA KUMAR TRIPATHY	96/2026
19	D-CONTC/29407/2025 CONTC/3417/2025	MAHENDRA PRASAD MP		101/2026
20	D-BLAPL/29609/2025 BLAPL/10100/2025	RINKU @ ANIL KUMAR DAS MP		124/2026
21	D-BLAPL/219/2026 BLAPL/958/2026	AJIT KADAM SETH MP	SANTOSH KUMAR DASH	125/2026
22	D-FAO/197/2026 FAO/16/2026	THE DIVISIONAL MANAGER, NEW INDIA MP	RES. SANJAY KUMAR MAHALACK	131/2026
23	D-FAO/6503/2026 FAO/ /	DIRECTOR OF PRINTING STATIONERY AND MP	RES. B. K. PANIGRAHI, A.G.A	132/2026
24	D-FAO/6503/2026 FAO/ /	DIRECTOR OF PRINTING STATIONERY AND MP	RES. B. K. PANIGRAHI, A.G.A	133/2026
25	D-FAO/6531/2026 FAO/ /	DIRECTOR OF PRINTING STATIONERY AND MP	RES. B. K. PANIGRAHI, A.G.A	134/2026
26	D-FAO/6531/2026	DIRECTOR OF PRINTING STATIONERY AND	RES. B. K. PANIGRAHI, A.G.A	

27	FAO/ / D-FAO/6610/2026	MP STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	135/2026
28	FAO/ / D-FAO/6610/2026	MP STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	136/2026
29	FAO/ / D-CRLREV/4912/2026	MP RANJIT SAHOO @ RANJEET KUMAR SAHOO	SHANTA HARICHANDAN	137/2026
30	CRLREV/ / D-CRLREV/4928/2026	MP SAROJ KUMAR NANDA	JYOTIRANJAN DEO	223/2026
31	CRLREV/ / D-CRLREV/4738/2026	MP SWADESH SARANGI	DAYANIDHI MISHRA	224/2026
32	CRLREV/ / D-CRLREV/4948/2026	MP SRIPATI KAR	BIKRAM KESHARI BAL	225/2026
33	CRLREV/ / D-ABLAPL/4117/2024	MP SANJAY PARIDA		226/2026
34	ABLAPL/2532/2024 D-ABLAPL/32997/2025	MP DHANESWAR PARIDA		256/2026
35	ABLAPL/12678/2025 D-ABLAPL/4920/2026	MP SANJAY NARAYAN HOWLADER	SURENDRA KUMAR MISHRA	257/2026
36	ABLAPL/ / D-ABLAPL/1786/2026	MP JUDHISTHIRA SAHOO		258/2026
37	ABLAPL/777/2026 D-ABLAPL/30489/2025	MP MADAN NAIK		259/2026
38	ABLAPL/11759/2025 D-ABLAPL/30678/2025	MP KABI CHANDRA NAIK		260/2026
39	ABLAPL/12086/2025 D-ABLAPL/22475/2025	MP ANJANA NAIK		261/2026
40	ABLAPL/8842/2025 D-ABLAPL/18579/2025	MP PABITRA BISWAL		262/2026
41	ABLAPL/7438/2025 D-RSA/36241/2025	MP MADANABATI DALEI	PRAKASH RANJAN BARIK	263/2026
42	RSA/460/2025 D-RSA/52572/2025	MP HEMALATA SWAIN @ PUHAN	PRAMOD KUMAR ROUT	290/2026
43	RSA/72/2026 D-RSA/367/2014	MP NARESH KU.KHURANA	M/S.S.P.MISRA	291/2026
44	RSA/367/2014 D-RSA/46918/2025	MP K.KRISHNA @ KANDRI KRISHNA	BIPLABA P.B. BAHALI	292/2026
45	RSA/73/2026 D-RSA/184/2003	MP SUBAL SETHI	M/S.R.C.MOHANTY	293/2026
46	RSA/184/2003 D-RSA/6650/2026	MP K. SRIDHAR ACHARYA	KISHORE KUMAR MISHRA	294/2026
47	RSA/ / D-CMP/6486/2026	MP BIDYADHAR DAS	SUBHRANSU BHUSAN MOHANTY	295/2026
48	CMP/ / D-CMP/12439/2024	MP SK.GOLAM MADANI	TANMAY MISHRA	315/2026
49	CMP/259/2024 D-CMP/12435/2024	MP PRAVAKAR PARIDA	TANMAY MISHRA	316/2026
50	CMP/261/2024 D-CMP/6538/2026	MP ARATI JENA	NIRANJAN LENKA	317/2026
51	CMP/ / D-CMP/42950/2025	MP SATYABRATA DAS	BHAGABAN MOHANTY	318/2026
52	CMP/1693/2025 D-CMP/6551/2026	MP KUNJA BIHARI MOHAKUD	KABIR KUMAR JENA	319/2026
53	CMP/ / D-CMP/941/2026	MP ANUP KUMAR NAYAK		320/2026
54	CMP/82/2026 D-CMP/6590/2026	MP KEDARNATH PANDA	ADITYA MISHRA	321/2026
55	CMP/ / D-MACA/6509/2026	MP B.M., ORIENTAL INSURANCE CO. LTD.,T.PHILAS,SAKABAILPAR MAHALI		322/2026
56	MACA/ / D-MACA/47501/2025	MP D.M., NATIONAL INSURANCE CO. LTD.,KHIRDUTTA		406/2026
57	MACA/ / D-MACA/47480/2025	MP D.M.,NATIONAL INSURANCE CO. LTD.,KHIRDUTTA		407/2026
	MACA/ /	MP		408/2026

58	D-MACA/47493/2025 MACA/166/2026	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LIMITED,GANJAM MP		409/2026
59	D-MACA/47493/2025 MACA/166/2026	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LIMITED,GANJAM MP		410/2026
60	D-MACA/6592/2026 MACA/ /	HDFC ERGO GENERAL INSURANCE CO.LTD. MP	DDA/MT/A/CHHIAN	411/2026
61	D-MACA/6604/2026 MACA/ /	D.M., THE L AND T GENERAL INSURANCE CO.LTD. MP	DDA/MT/L/BBHAN	412/2026
62	D-CRLMC/4853/2026 CRLMC/ /	TAPAN KUMAR BALIARSINGH MP	ASISH MISHRA	472/2026
63	D-CRLMC/4864/2026 CRLMC/537/2026	RELIANCE INDUSTRIES LTD. MP	SARADA PRASANNA SARANGI	473/2026
64	D-CRLMC/4894/2026 CRLMC/ /	RATNAKAR BARIK@DHUDU MP	DEEPAK GOCHHAYAT	474/2026
65	D-CRLMC/4909/2026 CRLMC/ /	BIJAY KUMAR MOHANTA MP	ANUPAM RATH	475/2026
66	D-CRLMC/37063/2025 CRLMC/5147/2025	DEBESH CHANDRA NAYAK MP		476/2026
67	D-CRLMC/4935/2026 CRLMC/ /	RAJENDRA KUMAR KHILAR MP	DAYANIDHI MISHRA	477/2026
68	D-CRLA/3159/2025 CRLA/204/2025	MIHIR NAYAK MP	KISHORE KUMAR JENA	505/2026
69	D-CRLA/128/2023 CRLA/128/2023	BIKRAM KESHARI MALLIK MP	DEVASHIS PANDA	506/2026
70	D-CRLA/4862/2026 CRLA/ /	NABIN KUMAR SATPATHY MP	BHABANI SHANKAR DASPARIDA	507/2026
71	D-CRLA/4862/2026 CRLA/ /	NABIN KUMAR SATPATHY MP	BHABANI SHANKAR DASPARIDA	508/2026
72	D-CRLA/558/2021 CRLA/558/2021	SAHADEB BAIRAGI MP		509/2026
73	D-CRLA/288/2018 CRLA/288/2018	SANJAYA NAYAK MP	M/S.RAJIB BIHARI MISHRA, B.C.GHADEI	510/2026
74	D-CRLA/153/2021 CRLA/153/2021	HEMANTA KUMAR NAIK@ MITHUN MP	KOUSIK ANANDA GURU, M/S.SUJATA JENA, SONALI PANDA	511/2026
75	D-CRLA/4908/2026 CRLA/ /	KRISHNA NAIK MP	AMLAN SHAKTI PAUL	512/2026
76	D-CRLA/4908/2026 CRLA/ /	KRISHNA NAIK MP	AMLAN SHAKTI PAUL	513/2026
77	D-WA/6495/2026 WA/ /	BERHAMPUR UNIVERSITY, GANJAM MP	RAMDAS ACHARY	714/2026
78	D-WA/6495/2026 WA/ /	BERHAMPUR UNIVERSITY, GANJAM MP	RAMDAS ACHARY	715/2026
79	D-WA/6456/2026 WA/ /	STATE OF ODISHA MP	MANAS RANJAN MOHANTY,A.G.A	716/2026
80	D-WA/6456/2026 WA/ /	STATE OF ODISHA MP	MANAS RANJAN MOHANTY,A.G.A	717/2026
81	D-WA/6500/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	718/2026
82	D-WA/6500/2026 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	719/2026
83	D-WA/6501/2026 WA/ /	PRINCIPAL SECRETARY HOME DEPARTMENT, MP	DEB,ASISH TRIPATHY,A.G.A	720/2026
84	D-WA/6501/2026 WA/ /	PRINCIPAL SECRETARY HOME DEPARTMENT, MP	DEB,ASISH TRIPATHY,A.G.A	721/2026
85	D-WA/6502/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	722/2026
86	D-WA/6502/2026 WA/ /	STATE OF ODISHA MP	PRABIR KUMAR RAY,A.G.A	723/2026
87	D-WA/1446/2023 WA/1446/2023	DEBENDRA BISWAL MP		724/2026
88	D-WA/1736/2026 WA/ /	INDIAN OVERSEAS BANK MP	AUROVINDA MOHANTY	725/2026
89	D-WA/6568/2026	RUDRA PRASANNA MISHRA	SAYANTAN PANDA	

	WA/ /	MP		726/2026
90	D-WA/6582/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		727/2026
91	D-WA/6582/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		728/2026
92	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		729/2026
93	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		730/2026
94	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		731/2026
95	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		732/2026
96	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		733/2026
97	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		734/2026
98	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		735/2026
99	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		736/2026
100	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		737/2026
101	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		738/2026
102	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		739/2026
103	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		740/2026
104	D-WA/6583/2026	STATE OF ODISHA	DEBARAJ MOHANTY,A.G.A	
	WA/ /	MP		741/2026
105	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		742/2026
106	D-WA/6583/2026	STATE OF ODISHA	DEBARAJ MOHANTY,A.G.A	
	WA/ /	MP		743/2026
107	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		744/2026
108	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		745/2026
109	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		746/2026
110	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		747/2026
111	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		748/2026
112	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		749/2026
113	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		750/2026
114	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		751/2026
115	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		752/2026
116	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		753/2026
117	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		754/2026
118	D-WP(C)/6423/2026	RAMA CHANDRA MAHARANA	MANAS RANJAN BAUG	
	WP(C)/ /	MP		3132/2026
119	D-WP(C)/6424/2026	KUMUDA CHANDRA SAHU	SOMA PATNAIK	
	WP(C)/ /	MP		3133/2026
120	D-WP(C)/6488/2026	GURIA @ GURU CH JENA	GANESH PRASAD SAMAL	
	WP(C)/ /	MP		3134/2026

121	D-WP(C)/6489/2026 WP(C)/5063/2026	SIEMS COLLEGE OF NURSING, SAMARAI MP	PURNABADRAKAR KHUNTIA	3135/2026
122	D-WP(C)/6480/2026 WP(C)/ /	SASHIKALA BEHERA MP	SANTOSH KUMAR SAMANTARAY	3136/2026
123	D-WP(C)/55109/2025 WP(C)/4983/2026	KANAKALATA BEHERA MP	SRINIVAS MOHANTY	3137/2026
124	D-WP(C)/4978/2026 WP(C)/4249/2026	SUNITA KANHAR MP	LAXMAN PRADHAN	3138/2026
125	D-WP(C)/6491/2026 WP(C)/5097/2026	RAJIB BISOI MP	PRASANTA KUMAR NANDA	3139/2026
126	D-WP(C)/6482/2026 WP(C)/ /	M/S PLANET HOSPITALITY SERVICES MP	RAMESWAR ROUTRAY	3140/2026
127	D-WP(C)/6498/2026 WP(C)/ /	SWETAPADMA SAHOO MP	SANJAYA KUMAR DAS	3141/2026
128	D-WP(C)/6496/2026 WP(C)/5124/2026	ASHOK KUMAR NAYAK MP	SUSHANTA KUMAR MISHRA	3142/2026
129	D-WP(C)/6483/2026 WP(C)/ /	M/S TRIMURTY CHEMICAL INDUSTRIES MP	KAJAL SAHOO	3143/2026
130	D-WP(C)/36764/2024 WP(C)/21251/2024	SABITA BARAL MP	ASHOK KUMAR MOHAPATRA	3144/2026
131	D-WP(C)/36771/2024 WP(C)/21019/2024	ANNAPURNA SAMAL MP	ASHOK KUMAR MOHAPATRA	3145/2026
132	D-WP(C)/6473/2026 WP(C)/5077/2026	DR. SONIA AGGARWAL MP	BISHNU PRASAD PRADHAN	3146/2026
133	D-WP(C)/6473/2026 WP(C)/5077/2026	DR. SONIA AGGARWAL MP	BISHNU PRASAD PRADHAN	3147/2026
134	D-WP(C)/6510/2026 WP(C)/ /	ARTATRANA MOHANTY MP	AMIT PRASAD BOSE	3148/2026
135	D-WP(C)/19538/2023 WP(C)/19538/2023	NARAYAN NAYAK MP	SHASHI BHUSAN JENA	3149/2026
136	D-WP(C)/6514/2026 WP(C)/ /	INDIAN MANAGEMENT AND TECHNICAL MP	SOUMYK BISWANESWAR	3150/2026
137	D-WP(C)/51484/2025 WP(C)/35818/2025	SABITA BEHERA MP	SANJIB MOHANTY	3151/2026
138	D-WP(C)/2702/2026 WP(C)/2985/2026	SHAIKH ZAKIRUDDIN SHAIKH @ SHAIKH MP	HEMANT KUMAR MAHANTA	3152/2026
139	D-WP(C)/6511/2026 WP(C)/ /	HEMANTA BEHERA MP	ATUL TRIPATHY	3153/2026
140	D-WP(C)/6513/2026 WP(C)/ /	JAYANTI MAHANTY @ JAYANTI MOHANTY MP	RAJJEET ROY	3154/2026
141	D-WP(C)/6523/2026 WP(C)/5085/2026	SUJATA MOHAPATRA MP	SAMEER KUMAR DAS	3155/2026
142	D-WP(C)/55332/2025 WP(C)/4509/2026	USHARANI BARIK MP	BRAHMANANDA TRIPATHY	3157/2026
143	D-WP(C)/43657/2025 WP(C)/30826/2025	BHAMARA BARA SETH MP	AKSHAYA KUMAR SAHOO	3158/2026
144	D-WP(C)/6529/2026 WP(C)/ /	PUSPALATA MOHANTY MP	SUDHANSU SEKHAR JENA	3159/2026
145	D-WP(C)/51655/2025 WP(C)/5036/2026	KHAGESWAR MOHANTY MP	RAJ KISHORE SWAIN	3160/2026
146	D-WP(C)/49589/2025 WP(C)/34403/2025	SHRUTI PAYAL SAHOO MP	KARUNAKAR GAYA	3161/2026
147	D-WP(C)/19783/2023 WP(C)/19783/2023	M/S CH. AAJAZUDDIN AHMED MP	SHANTI PRAKASH MOHANTY	3162/2026
148	D-WP(C)/6534/2026 WP(C)/ /	K. SUDHAKAR MP	DURGA PRASAD PATTNAIK	3163/2026
149	D-WP(C)/6544/2026 WP(C)/5142/2026	M/S HABIB SULEMAN AND CO., CUTTACK MP	SIDHESWAR MALLIK	3164/2026
150	D-WP(C)/30822/2025 WP(C)/21647/2025	M/S ASREC (INDIA) LTD, MUMBAI MP	ANIMESH MOHANTY	3165/2026
151	D-WP(C)/32082/2025 WP(C)/22505/2025	SUNIL GURUNG MP	BABITA KUMARI PATTANAİK	3166/2026
152	D-WP(C)/32083/2025	REWATI RAMAN NEUPANE	BABITA KUMARI PATTANAİK	

	WP(C)/22512/2025	MP		3167/2026
153	D-WP(C)/6546/2026 WP(C)/ /	ANKIT KUMAR AGRAWAL MP	AKASH KUMAR PATTAJOSHI	3168/2026
154	D-WP(C)/32084/2025 WP(C)/22445/2025	BHIM BAHADUR GURUNG MP	BABITA KUMARI PATTANAIAK	3169/2026
155	D-WP(C)/31992/2025 WP(C)/22482/2025	BAL BAHADUR THAPA MP	RABINARAYAN MISHRA	3170/2026
156	D-WP(C)/6553/2026 WP(C)/ /	BIRAJ KUMAR PRADHAN MP	GYANENDRA KUMAR TRIPATHY	3171/2026
157	D-WP(C)/6560/2026 WP(C)/ /	MAHUA RAY MP	GOUTAM KUMAR ACHARYA	3172/2026
158	D-WP(C)/6560/2026 WP(C)/ /	MAHUA RAY MP	GOUTAM KUMAR ACHARYA	3173/2026
159	D-WP(C)/6561/2026 WP(C)/ /	M/S ACC LTD MP	KAJAL SAHOO	3174/2026
160	D-WP(C)/6570/2026 WP(C)/ /	SUBHASHRI BOITEI MP	SANJAY KUMAR PATTANAIAK	3175/2026
161	D-WP(C)/7975/2011 WP(C)/7975/2011	M/S.ACC LTD. MP	KAJAL SAHOO	3176/2026
162	D-WP(C)/6577/2026 WP(C)/ /	SATYABADI PADHI MP	SIDHARTH SHANKAR PADHY	3177/2026
163	D-WP(C)/6579/2026 WP(C)/5145/2026	M/S KALINGA ALUMINA LIMITED, AHMEDSARADA PRASANNA SARANGI MP		3178/2026
164	D-WP(C)/6585/2026 WP(C)/ /	PADMA JAGARANGA MP	LAXMIKANTA MOHANTY	3179/2026
165	D-WP(C)/53354/2024 WP(C)/32760/2024	PRAFULLA CHANDRA MALLICK MP		3180/2026
166	D-WP(C)/53356/2024 WP(C)/32781/2024	BIDYADHAR MALLICK MP		3181/2026
167	D-WP(C)/6587/2026 WP(C)/ /	DEBASIS SAMAL MP	SANTOSH KUAMR SAMANTRAY	3182/2026
168	D-WP(C)/53358/2024 WP(C)/32764/2024	BHAJAMAN DAS MP		3183/2026
169	D-WP(C)/53352/2024 WP(C)/32765/2024	BINAPANI NAYAK MP		3184/2026
170	D-WP(C)/6589/2026 WP(C)/5148/2026	SANTOSH SAHOO MP	ASHOK KUMAR SARANGI	3185/2026
171	D-WP(C)/6589/2026 WP(C)/5148/2026	SANTOSH SAHOO MP	ASHOK KUMAR SARANGI	3186/2026
172	D-WP(C)/30366/2025 WP(C)/21325/2025	SIDHARTHA SANKAR DAS MP	DR. BINODA KUMAR MISHRA	3187/2026
173	D-WP(C)/25237/2025 WP(C)/20170/2025	STATE OF ODISHA MP		3188/2026
174	D-WP(C)/25159/2025 WP(C)/20307/2025	STATE OF ODISHA MP		3189/2026
175	D-WP(C)/25160/2025 WP(C)/20163/2025	DEPT. OF WATER RESOURCES, GOVT. OF ODISHA MP		3190/2026
176	D-WP(C)/25220/2025 WP(C)/19818/2025	STATE OF ODISHA MP		3191/2026
177	D-WP(C)/25157/2025 WP(C)/20168/2025	STATE OF ODISHA MP		3192/2026
178	D-WP(C)/25241/2025 WP(C)/20162/2025	GOVT OF ODISHA MP		3193/2026
179	D-WP(C)/25239/2025 WP(C)/20159/2025	GOVT OF ODISHA MP		3194/2026
180	D-WP(C)/47404/2025 WP(C)/32979/2025	Dr. PRIYADARSINI MOHAPATRA MP	SOUBHAGYA SWAIN	3195/2026
181	D-WP(C)/47401/2025 WP(C)/32993/2025	Dr. ANITA JENA MP	SOUBHAGYA SWAIN	3196/2026
182	D-WP(C)/6607/2026 WP(C)/ /	PITAMBAR BEHERA MP	RAMDAS ACHARY	3197/2026
183	D-WP(C)/6614/2026 WP(C)/ /	RAJIBA LOCHAN MOHANTY MP	ANURAG PATI	3198/2026

184	D-WP(C)/6615/2026 WP(C)/ /	M/S BHOJRAJ SINGH MP	ABHILASH MISHRA	3199/2026
185	D-WP(C)/6614/2026 WP(C)/ /	RAJIBA LOCHAN MOHANTY MP	ANURAG PATI	3200/2026
186	D-WP(C)/6616/2026 WP(C)/ /	M/S S.M ASSOCIATES, SAMBALPUR MP	ABHILASH MISHRA	3201/2026
187	D-WP(C)/45443/2025 WP(C)/32835/2025	ARATATRANA BHUYAN MP		3202/2026
188	D-WP(C)/45443/2025 WP(C)/32835/2025	ARATATRANA BHUYAN MP		3203/2026
189	D-WP(C)/6619/2026 WP(C)/ /	M/S. DIBYA KUMAR MISHRA, SAMBALPUR MP	ABHILASH MISHRA	3204/2026
190	D-WP(C)/6621/2026 WP(C)/ /	M/S ESL STEEL LTD, SUNDARGARH MP	SARADA PRASANNA SARANGI	3205/2026
191	D-WP(C)/6620/2026 WP(C)/ /	MITU DASH MP	RAKESH KUMAR SARANGI	3206/2026
192	D-WP(C)/6622/2026 WP(C)/ /	M/S ESL STEEL LTD., SUNDARGARH MP	SARADA PRASANNA SARANGI	3207/2026
193	D-WP(C)/6636/2026 WP(C)/ /	SAROJINI SAHU MP	ASUTOSH MOHANTA	3208/2026